

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 14<sup>th</sup> day of **November**, 2018

Present :

**Hon'ble Mr. Gokul Chandra Pati, Member-A**  
**Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/00498/2010

A.K. Verma

.....Applicant.

**V E R S U S**

Union of India & ors.

..... Respondents.

Counsel for applicant : Shri S. Dwivedi

Counsel for respondents : Shri P.N. Rai

**O R D E R**

**By Hon'ble Mr. Gokul Chandra Pati, Member-A :**

List revised. None present for the applicant. Shri P.N. Rai, counsel for the respondents is present.

2. On previous date i.e. on 23.10.2018 and 01.11.2018 there was illness slip of counsel for the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/